

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 286 of 2020

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mrs. J. Mazumdar, Advocate.
For the Opp. Parties : Mr. Mahavir Pd. Sinha, Advocate
For State : Mr. Arun Kr. Dubey, AC to GP-III

05/ 17.04.2021 On the request of the learned counsel for the opposite parties, put up this case after three weeks for compliance of the Court's order dated 01.07.2019.

(Dr. S.N. Pathak, J.)

Punit/-